

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 07th July, 2023

NO.HC.VII-186(Pt.-II)/2010/6241/A(N) #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Dhubri and Kamrup (M) districts to attend the "**Workshop**" organized by the Child Welfare Committee of Supreme Court of India in connection with the **Pilot Project (POCSO)** scheduled to be held on **22nd July 2023** at **11:00 A.M** at the Conference Room, 6th Floor, S Block, Delhi International Arbitration Centre, High Court of Delhi, Zakir Hussain Marg, Near India Gate Circle, New Delhi.

Sl. No.	Name & Designation of the Nominated Officer	Contact No.	E-mail Address
1.	Smti. Poli Katakai, Additional Sessions Judge-cum Special Judge, POCSO, Dhubri.	9873436289	pkatakai_law@yahoo.com
2.	Smti Audri Bhattacharyya, Additional Sessions Judge- cum-Special Judge, POCSO, Kamrup (M), Guwahati.	9435133474	audri.bhattacharyya@gmail.com
3.	Smti Jahnobi Hazarika, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati.	7086497555	jahnobi.hazarika88@gmail.com
4.	Smti Juhi Gogoi, Sub-Divisional Judicial Magistrate (S), Dhubri.	8011416368	caprijuhi@gmail.com

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo NO. HC.VII-186(Pt.-II)/2010/6242-6257/A(N) Dated: 07-07-2023

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

(The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during

the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules).

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Dhubri / Kamrup(M)

(He/She is requested to inform the nominated Judicial Officer(s) under his/her control to attend the training accordingly).

6. Smti. Himani Sarad, Secretary, Child Welfare Committee & Additional Registrar, Supreme Court of India, New Delhi-110001.
7. Smti. Poli Katak, Addl. Sessions Judge-cum Special Judge, POCSO, Dhubri.
8. Smti Audri Bhattacharyya, Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati.
9. Smti Jahnob Hazarika, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati.
10. Smti Juhi Gogoi, Sub-Divisional Judicial Magistrate (S), Dhubri.
11. The Joint Registrar (Judl./PM&P), Gauhati High Court, Guwahati.
12. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

14. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
15. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
07.07.23
REGISTRAR (JUDICIAL)